### FORM No. STK - 7

#### NOTICE OF STRIKING OFF AND DISSOLUTION

[Pursuant to sub-section (5) of section 248 of the Companies Act, 2013 and rule 9 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016]

## **GOVERNMENT OF INDIA**

MINISTRY OF CORPORATE AFFAIRS OFFICE OF THE REGISTRAR OF COMPANIES, GUJARAT, DADRA & NAGAR HAVELI ROC BHAVAN, OPP. RUPAL PARK, NARANPURA, AHMEDABAD-380 013.

# **Dated:** 17.10.2018

## **Reference:**

In the matter of Companies Act, 2013 and of the following companies in table "A"(List of 585 Cos.) with SRN No.

This is with respect to this Office's Notice No. ROC/STK-2/2 and 3 in form STK 6 issued on dated 21.02.2018 and 01.06.2018 and application (Form STK-2) SRN mentioned in attached table "A" (list of 585 Cos.)

Notice is hereby published that pursuant to sub-section (5) of Section 248 of the Companies Act, 2013 the name of the following companies in table "A" have this day of 17th October, 2018 been struck off from the register of companies and the said Company is dissolved.

(L.R.MEENA)

Registrar of Companies ROC-AHMEDABAD